

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 68/(MAH)/2010
MA No. 49/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Mr. Vikram Ahuja
V/s.
M/s. Greenstone Investment Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Karan Malhotra,	Adv., for Petitioner.	
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Karan Malhotra

2.	Mr. Ashish Kamat, Counsel	} For Respondent No. 1,425	
	Mr. Gaurav Shah, Adv.		
	Mr. Aditya Mehta, Adv.,		
	Ms. Jigisha Vadodaria, Adv.		
	i/b Neeraj Shah & Himayatullah		

Aditya Mehta

Order

MA No.49/2017 in TCP No.68/ 397-398/NCLT/MB/MAH/2010

At request of the parties, the date of hearing is re-scheduled from 2.3.2017 to
27.3.2017.

The parties are hereby directed to file written submissions on main hearing
two days before the date of hearing after exchange of the same between the parties.

List this matter for hearing on 27.3.2017.

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)